

**CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH**  
**CIRCUIT SITTING : BILASPUR**

**Original Application No.203/00963/2017**

Bilaspur, this Monday, the 15<sup>th</sup> day of July, 2019

**HON'BLE MR. NAVIN TANDON, ADMINISTRATIVE MEMBER**  
**HON'BLE MR. RAMESH SINGH THAKUR, JUDICIAL MEMBER**

Hemnath Sahu, S/o Late Hetram Sahu, Postman, agd 59 years,  
 R/o Village Adil, Police Station Malkharouda, District Janjgir-  
 Champa (C.G.) Mo. 9300875713 -Applicant

**(By Advocate – None)**

**V e r s u s**

1. Union of India through Superintendent of Post Offices, Bilaspur Division, District Bilaspur (C.G.) 495001.
2. Assistant Superintendent of Post Offices, Sub Division Korba, District Korba (C.G.) 495677 -Respondents

**(By Advocate – Shri Vivek Verma)**

**O R D E R (O R A L)**

**By Navin Tandon, AM.**

None for the applicant.

2. It is seen that on the last three occasions also, i.e. 24.09.2018, 07.01.2019 and 01.04.2019, nobody had appeared for the applicant. Thus, it appears that applicant has lost interest in prosecuting this case anymore.
3. Accordingly, the O.A is dismissed for want of prosecution.

**(Ramesh Singh Thakur)**  
**Judicial Member**

am/-

**(Navin Tandon)**  
**Administrative Member**